

Laying of Sewerlines in Laxmi Nagar Delhi,

1034. SHRI CHATURANAN MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to lay sewer lines in Laxmi Nagar, Shakarpur and other colonies of trans-Jamuna area; and

(b) whether work regarding laying of sewer lines has begun and completed in any of these colonies in Trans-Jamuna area;

(c) by when the work would begin and the estimates prepared for each colony?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir.

(b) Work has begun in Dayanand Block and Nanak Pura.

(c) The Delhi Water Supply and Sewage Disposal Undertaking has reported that estimates have already been prepared for providing sewer in 9 more colonies in Shakarpur area and 21 colonies in Laxmi Nagar complex. The commencement of the work of laying sewer will follow the sanction of the estimates and calling and finalisation of tenders for which no time frame can be indicated.

Refund to villagers in Punjab

1035. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether no refund has been made to the villagers who had hired bulldozers from Government at the rate of Rs. 270/- per hour for removing sand from their fields in village Badla-Harta of Hoshiarpur District of Punjab;

(b) if so, the reasons therefor; and

(c) the steps taken by Government for immediate disbursement of Payment and by when these payments are to be made?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND BHAI SHAH): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Procurement of Cyclone affected paddy in Orissa

1036. SHRI RAMDAS AGARWAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India have relaxed the norms for procurement of cyclone affected paddy in Orissa, if so, the quantity procured under the relaxed norms, district-wise;

(b) whether some damaged paddy is still lying with the growers; if so, the reasons for not making the purchase of the same by the F. C. I.; and

(c) how much Central assistance has so far been provided to Orissa State and quantum of assistance demanded by that State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) No, Sir, as no specific request from the State Government of Orissa indicating required details, such as, nature of relaxations required in the specifications, extent and nature of damage to paddy crop by the cyclone, district-wise details of the quantity involved as also their consent to consume rice to be obtained out of the affected paddy within the State has so far been received by Central Department of Food.

(c) The Government of Orissa has sought assistance of Rs. 267.75 crores for relief operations in the cyclone flood affected areas of the State. In accordance with the revised scheme of financing the relief expenditure for natural calamities effective from 1-4-1990, an amount of Rs. 35.25